

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/528/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASF INDIA LTD

NAME OF THE RESPONDENT(S)

: MOSMETRO INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. SND COMINDADO Counsed Son Retitioner

Rahul Jan

Cornel for Responds

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed vakalat and prayed time for filing counter and making submissions. Time extended at request with a direction to furnish a copy of the same to the other side to enable them to make their reply submissions. Put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)